

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) As 9 Homeopathic Doctors have been sanctioned for 9 N.D.M.C. dispensaries, it is not possible for doctors to visit the patient at home.

Tenements Under Slum Clearance Scheme

9015. DR. LAXMINARAYAN PANDEYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of tenements constructed in Delhi under slum clearance scheme so far;

(b) whether Government have decided to give lease-hold rights to the occupants of tenements;

(c) whether cost of liquidation was fixed as twenty times the annual economic rents;

(d) if so, the details of annual economic rent of these tenements in various localities in Delhi;

(e) how much amount is supposed to be deposited by the occupants of these tene-

ment in various localities in Delhi;

(f) whether any notice for payments has been served to these occupants; and

(g) if so, the details of the amount mentioned in these notices and the basis thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 20489

(b) Yes, Sir. With the exception of trespassers.

(c) to (e). Liquidation cost in respect of tenements constructed before 1980-81 is calculated at 20 times of the economic licence fee and of those reconstructed thereafter is fixed with reference to the cost of acquisition and development of land, the cost of construction of the tenements and the usual over head charges. Colony-wise details of the liquidation cost are given at Statement-I. Colony-wise details of the economic licence fee is given at Statement-II.

(f) Notices for payments are served to the eligible occupants.

(g) The amount mentioned in the notices comprises the liquidation cost, arrears of licence fee upto 31.3.1985, individual plumbing charges and yearly ground rent at the rate of 2 1/2% of the cost of the land.

STATEMENT-I

Colony-wise details of the liquidation cost

<i>Sl. No.</i>	<i>Name of the Colony</i>	<i>Liquidation Cost</i>
<i>1</i>	<i>2</i>	<i>3</i>

I. Tenements constructed before 1980-81

1. Pant Nagar

8250

<i>Sl. No.</i>	<i>Name of the Colony</i>	<i>Liquidation Cost</i>
<i>1</i>	<i>2</i>	<i>3</i>
2.	Brahm Puri	7650
3.	Reghar Pura	7050
4.	Amrit Kaur Puri, Ph-I	6900
5.	Rattan Nagar	7350
6.	Jhilmil Colony	5700
7.	New Moti Nagar, T.C.	7950
8.	New Moti Nagar, Ph-I	8250
9.	New Moti Nagar, Ph-II	9300
10.	New Moti Nagar, Ph-III	11550
11.	Ranjeet Nagar, Ph-I	12300
12.	Ranjeet Nagar Ph-II	16200
13.	Ranjeet Nagar (Sweeper tenements)	11250
14.	Mughal (Vasdev Nagar)	8250
15.	Nehru Nagar Ph-I	7650
16.	Nehru Nagar Ph-II	8100
17.	Inder Lok Ph-I	29700
18.	Swamy Dayandand Colony	14550
19.	Bagh Amba	13950
20.	Kalkaji	25650
21.	M.S. Road	36000
22.	G.T. Road Shahdra	17100
23.	Sangam Park (Sweeper tenements)	18600

<i>Sl. No.</i>	<i>Name of the Colony</i>	<i>Liquidation Cost</i>
<i>1</i>	<i>2</i>	<i>3</i>
24.	M.G. Road (Sweeper tenements)	14850
25.	Tilak Nagar (Sweeper tenements)	21150
26.	Anata Kidara	10650
27.	Chander Shekhar Azad Colony	21900
28.	Chauder Shekhar Azad Colony, Bagh Kare Khan	14850
29.	Bagh Kare Khan, Swamy Dayanand colony	15000
30.	Padam Nagar	9900
31.	T.C. Bagh Amba	9900
32.	D.A.G. Ph-I (Ajmeri Gate)	29250
33.	Katra Sheesh Mahal	28200
34.	Guddar Basti	14100
35.	Garhi	24400
36.	Nehdu Nagar Market Flats	8800
37.	<i>Turkman Gate</i>	
	<i>(a) Ground Floor</i>	
	Type-A	59900
	Type-B	57100
	Type-C	57150
	<i>(b) First Floor</i>	
	Type-A	56750
	Type-D	66800

<i>Sl. No.</i>	<i>Name of the Colony</i>	<i>Liquidation Cost</i>
1	2	3
	<i>(c) Second Floor</i>	
	Type-E	53850
	Type-F	66800
	<i>(d) Third Floor</i>	
	Type-E	53850
	Type-F	63200
<i>II. Tenements constructed from 1980-81 onwards</i>		
1.	Sangam Park	41500
2.	Raghubir Nagar	51500
3.	M.S. Road	29800
4.	Sarai Rohilla	38400
5.	N.G. Road near Shivaji Colony	54400
6.	Ajmeri Gate	37200
7.	Jahangir Puri	37600
8.	Katra Nabi Karim Pahar Ganj	41800]
9.	Garhi Block 'C'	32200
10.	Sarai Basti	55200
11.	Tilak Vihar	45000
12.	Panjeet Nagar, A. Block Phase-II	41800
13.	Rajabir Nagar Sec. B& C NG Road	38700
14.	Madi Pur	29700

STATEMENT-II

<i>Sl. No.</i>	<i>Name of the Colony</i>	<i>Economic Licence Fee</i>
1	2	3
1.	Pant Nagar	412.50
2.	Brahm Puri	382.50
3.	Reghar pura	352.50
4.	Amrit Kaur Puri, Phase-I	345.00
5.	Rattan Nagar	367.50
6.	Jhilmil Colony	285.00
7.	New Moti Nagar, T.C.	397.50
8.	New Moti Nagar, Phase-I	412.50
9.	New Moti Nagar, Phase-II	465.00
10.	New Moti agar, Phase-III	577.50
11.	Ranjeet Nagar, Phase-I	615.00
12.	Ranjeet Nagar, Phase-II	810.00
13.	Ranjeet Nagar (Sweeper tenements)	562.50
14.	Andha Mughal (Vasdev Nagar)	367.50
15.	Nehru Nagar, Phase-I	337.50
16.	Nehru Nagar, Phase-II	360.00
17.	Inder Lok Phase-I	1440.00
18.	Swamy Dayanand Colony	682.50
19.	Bagh Amba	652.50
20.	Kalkaji	1237.50
21.	M.S. Road	1755.00

<i>Sl. No.</i>	<i>Name of the Colony</i>	<i>Economic Licence Fee</i>
<i>1</i>	<i>2</i>	<i>3</i>
22.	G.,T. Road, Shahdara	810.00
23.	Sangam Park (Sweeper tenements)	885.00
24.	N G. Road (Seweper tenements)	697.50
25.	Tilak Nagar (Sweeper tenements)	1012.50
26.	Ahata Kidara	487.50
27.	Chander Shekhar Azad Colony	1050.00
28.	Chander Shekhar Azad Colony, Bagh Kare Khan	697.50
29.	Bagh Kare Khan, Swamy Dayanand colony	705 00
30.	Padam Nagar	450.00
31.	T.C. Bagh Amba	450.00
32.	D.A.G. Phase-I (Ajmeri Gate)	1417 50
33.	Katra Sheesh Mahal	1365.00
34.	Guddar Basti	660.00
35.	Garhi	1175.00
36.	Nehru Nagar Market Flats	392.40
37.	<i>Trukman Gate</i>	
	(a) Ground Floor	Type- A 2899.20
		Type-B 2763.45
		Type-C 2776.87
	(b) First Floor	Type-A 2880.67
		Type-d 3382.95
	(c) Second Floor	Type-E 2736.00

<i>Sl. No.</i>	<i>Name of the Colony</i>	<i>Economic Licence Fee</i>
1	2	3
		Type-F 3383.00
	(d) Third Floor	Type-E 2736.03
		Type-F 3201.90

Bonded Labour

9016. SHRI DHARMESH PRASAD VARMA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that bonded labourers are exported to the foreign countries;

(b) if so, the details thereof; and

(c) the action Government propose to take to prevent the export of these labourers?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) and (c). Does not arise.

Hike in Cost of Construction in Urban Areas

9017. SHRI DHARMESH PRASAD VARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the percentage increase in the last five years in respect of the cost of construction of houses in urban areas, particularly in metropolitan cities;

(b) the rate of increase in the last two years;

(c) the causes identified for the increase; and

(d) the steps taken or proposed to be taken by Government to reduce the cost so as to help the low income group and weaker sections of society?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The percentage increase in Building cost index of houses in urban areas including metropolitan cities ranges from 20.65 to 67.65.

(b) The percentage increase during the last two years, i.e. 1987-89 varieties from 5.2. to 30.0.

(c) The causes attributable to the rise in cost of construction are increase in prices of building materials like cement, steel, timber, increase in wages and transportation cost and general rise in building activity

(d) With a view to reducing the cost of construction, the Central Government has been advocating adoption of innovative technology and use of low cost building materials and components manufactured by using locally available raw materials including agricultural and industrial wastes. The CBRI, structural Engineering Research Centre, CSIR Laboratories under the Department of Scientific and Industrial Research and several other institutions are actively engaged in